CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 3/2005 OA 1791/2004

New Delhi, this the 20th day of February, 2006

Hon'ble Shri V.K. Majotra, Vice-Chairman (A) Hon'ble Shri Mukesh Kumar Gupta, Member (J)

B.P. Saxena C/o Purushottam Saxena Qtr. No.7, PNT Colony Pai Bagh, Pharatpur

Presently at
Qtr. No.10-A, Gali No.7
Kundan Nagar, Laxmi Nagar
New Delhi.

(By Advocate Shri A.K. Srivastava)

... Applicant

VERSUS

- Nripandra Mishra

 Union of India
 Through its Secretary
 Ministry of Communication
 Department of Telecommunication
 Sanchar Bhawan, New Delhi.
- 2. Shri Mohan Lal Gumbar
 Chief General Manager, Telecom
 Department of Telecommunication
 Jaipur, Rajasthan.
- Shri Prithvi Chand Chauhan General Manager, Telecom District Department of Telecommunication Bharat Sanchar Nigam Limited Jaipur, Rajasthan.
- Mangoo Singh Chauhan
 Chief Accounts Officer
 C/o General Manager, Telecom District
 Bharat Sanchar Nigam Limited
 Telecom District Manager
 Bharatpur, Rajasthan.
- 5. Shri G.P. Sharma, Accounts Officer C/o Chief General Manager, Telecom Rajasthan Circle, DTO Cell Jaipur, Rajasthan.

...Respondents

(By Advocate Shri V.K. Shukla)

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ORDER (ORAL)

Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Learned counsel for the respondents has produced a copy of the communication dated 24.11.2005 disposing of the applicant's pending representation. It is stated therein that a sum of Rs.13,228/- has been ordered to be paid to the applicant on account of arrears of pension as well as DA.

- 2. Shri A.K. Srivastava, learned counsel for the applicant does not dispute this aspect. Hence, we are satisfied that the directions issued by this Tribunal dated 28.7.2004 in OA 1791/2004 stand fully complied with.
- 3. CP is accordingly disposed of. Notices are discharged. In case, the applicant has any further grievance, he will be at liberty to take up the matter in accordance with law. Copy of communication dated 24.11.2005 is kept on record.

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(Mukesh Kumar Gupta) Member (J)

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(V.K. Majotra)
Vice-Chairman (A)

20/2/06